

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.17/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY : M/s. Mnava Kumar Agarwal
V/s
Discovery Enterprises Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 303(2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Shuv Gupta	Advocate	Respondents	
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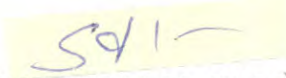
1.	MR. ARUN KATHPALIA	SNR. ADV.		
2.	MS. HIMANIE KATOCH	ADV.		
3.	MK. NIKHIL RATTI KAPOOR	ADV		
4.	MK. SAMAKSH GOEL	ADV.		

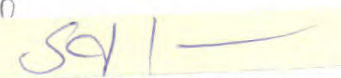
} for
Petitioner.

ORDER

Learned counsel for the petitioner states that the arguing counsel is not available, the matter may be posted for some other date.

List on 16.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

05.05.2017
Vineet